

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-969/ND/2020**

IN THE MATTER OF:

M/s. Cosmic Infrsolution Pvt. Ltd

...PETITIONER

Vs.

M/s. Prudential Hotels Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 17.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. P. Nagesh, Mr. Harshal Kumar, Mr. Shivam Wadhwa and Mr. Akshay Sharma Advocates

For the Respondent/ Corporate-debtor :Mr. Ashutosh Gupta and Mr. Gaurav Rana, Advocates

ORDER

Heard the submissions made by the counsel for the operational creditor as well as counsel for the corporate debtor. Ld. Counsels once again sought time for resolving the issue amicably. Post the matter to 2nd week of January i.e. 21st January, 2021.

Sdl-

**(V.K. Subburaj)
Member (T)**

Sdl-

**(P.S.N. Prasad)
Member (J)**